

## Fresh Matter List

S.No	Matter No	Cause Title	DFR No & Date	Defect Cured on	Caveat (if any)	Date of Listing
1	<b>APL No. 426/2019 &amp; IA 1909/2019</b> (IA 1909/2019 - For interim relief)	Jaipur Vidyut Vitran Nigam Limited VS Sasan Power Limited & Ors.	<b>2348/2019</b> Dated 21/10/2019	10/12/2019		12/12/2019 <b>Court - 2</b>
2	<b>APL No. 427/2019</b>	Mahoba Solar (UP) Private Limited VS Central Electricity Regulatory Commission & Ors.	<b>2383/2019</b> Dated 15/11/2019	10/12/2019		12/12/2019 <b>Court - 2</b>